

(d) Various steps including close monitoring, follow up and corrective action are taken.

[*Translation*]

Blackmarketing of Railway Tickets in Bombay

*412. SHRI RAM YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether blackmarketing in reservation of tickets is going on at Bombay Central, Bombay VT and Kalyan railway stations;

(b) if so, the number of raids conducted at the said stations during the last three years;

(c) the number of persons arrested and the action taken or proposed to be taken against them; and

(d) the steps being taken to check blackmarketing of tickets there?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Some touts indulging in malpractices, mostly in busy seasons, have come to notice.

(b) During the last three years, 199 raids were conducted.

(c) 1410 persons were apprehended during the raids and most of them were prosecuted.

(d) The measures being taken by the Railways include computerisation of reservation, increasing the frequency of checks and raids, vigorous publicity campaign through different media and making the legal provisions more deterrent.

[*English*]

Ticketless Travel

*413. SHRI AMAL DATTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have made any assessment of the number of passengers travelling without tickets in the suburban services of Calcutta and Howrah;

(b) if so, the details of the assessment made and the field studies on which this is based; and

(c) the steps taken or proposed to be taken to prevent ticketless travel?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). While the extent of ticketless travel on the suburban sections of Calcutta area is not quantifiable, regular checks to detect irregular travel are being made to contain this unsocial practice.

(c) The measures taken to curb ticketless travel include surprise/magisterial checks from time to time, publicity campaigns through different media and deterrent penalties incorporated in the new Railways Act.

Rajdhani Express from Delhi to Madras

*414. SHRI C. K. KUPPUSWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the North-South route linking Delhi and Madras has been fully electrified;

(b) if so, whether there is any proposal to introduce Rajdhani Express from Delhi to Madras;

- (c) if so, when it will be introduced; and
 (d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir.

(b) to (d). *The feasibility of introducing Rajdhani type train on the north-south route during the next financial year shall be examined.*

Decline in Oil Production from Bombay High

*415. SHRI ASHOK ANANDRAO DESHMUKH: *Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:*

(a) whether the production of oil from Bombay High is on the decline;

(b) if so, the reasons therefor;

(c) whether any enquiry has been conducted to fix responsibility for the same; and

(d) if not, the steps now proposed to be taken in the matter.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). *Production of oil from the Western Offshore including Bombay High has declined in 1990-91 as compared to 1989-90. The shortfall in 1990-91 as against the target is due to leakages from certain subsea pipelines, reservoir considerations (pressure decline, increase in GOR & water cut), officers' strike, and delays in implementation of certain schemes.*

(c) and (d). *The Government had appointed a Committee of Experts headed by Shri A.B. Dasgupta, former Chairman of OIL*

to go into the issue of the management of the Bombay High field. This Committee has submitted its report.

Transfer of assets from ONGC to GAIL

*416. SHRI DATTATRAYA BANDARU:
 SHRI BALRAJ PASSI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on April 10, 1990, to Starred Question No. 405 regarding transportation of gas by GAIL and state:

(a) whether transfer of assets from the Oil and Natural Gas Commission to the Gas Authority of India Limited has been finalised;

(b) if so, the details of the assets to be transferred to GAIL; and

(c) if not, the reasons for delay?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). *While certain decisions had been taken in the past the matter is being further considered.*

Harnessing of Wind Energy

*418. DR. KARTIKESWAR PATRA: *Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:*

(a) *the details of steps taken so far for setting up of wind pumps and wind farm demonstration projects and the extent to which the target was achieved, State-wise;*

(b) *whether the Union Government have entered into any agreement with any foreign country/collaborator for the harnessing of wind energy; and*